RAJYA SABHA

- (a) whether it is a fact that scheme has been formulated by Khadi and Village Industries Commission to provide employment to people in rural areas of Uttar Pradesh
- (b) the number of villages where employment has been provided to people with assistance from Commission during the last three years and the target for the current year;
- (c) whether the hilly districts of the State have also been covered under this scheme; and
 - (d) if so, the number of beneficiaries and number of villages as well?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRIMATI VASUNDHARA RAJE): (a) Yes, Sir.

(b) So far, about 40,000 villages in Uttar Pradesh have been covered under Khadi and Village Industries Programme. The employment provided for the last three years in Uttar Pradesh and target for the current year (2000-2001) is given as under:—

(In lakh persons)

Year		Cumulative Employment
1997-98		10.21
1998-99		10.51
1999-2000 (Estimated)		10.87
2000-2001 (Target)		11.35

- (c) Yes, Sir.
- (d) The employment generated in hilly districts of Uttar Pradesh under KVI programme as on 31-3-1999 is 39392 and 2447 villages are covered in this region.

Priority to Border districts for SSI

3061. SARDAR BALWINDER SINGH BHUNDAR:

SHRI RAJ MOHINDER SINGH:

Will the Minister of SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES be pleased to state whether Government are intending to declare border districts of Punjab viz., Amritsar, Gurdaspur and Ferozepur

etc. to accord priority to bestow the benefits to the SSI industry like the border districts of Jammu and Kashmir?

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRIMATI VASUNDHARA RAJE): No, Sir. The schemes meant for the promotion of Small Scale Industries are applicable all over the country and are not area specific.

Hiring of American Satellite by Andhra Pradesh Government

- 3062. DR. Y. LAKSHMI PRASAD : Will the PRIME MINISTER be pleased to state :
- (a) whether Government of Andhra Pradesh has been permitted to hire an American satellite to check on illegal activities; and
- (b) if so, the measures taken to ensure that national secrets of strategic importance are not pictured by that satellite?

THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE): (a) No, Sir. Government of Andhra Pradesh have informed that they have not hired any American Satellite for any purpose. However, Government of Andhra Pradesh have planned for obtaining high-resolution images from a commercial American satellite to support hazard mitigation studies.

(b) Recognizing that imaging by any satellite cannot be controlled, the government has a policy for regulating remote sensing data in the country to protect national interests.

Interest accrued on Funds provided under MPLADS

- †3063. SHRI SATISH CHANDRA SITARAM PRADHAN: Will the PRIME MINISTER be pleased to state:
- (a) whether the interest accrued on the grants provided under the Member of Parliament Local Area Development Scheme is also used for the development plan;
- (b) if so, the State-wise total amount of such interest with Government till date and the manner in which such amount was spent;

[†]Original notice of the question was received in Hindi.